Rad&tion Leakage from Kota Nuclear Power Plant

- 344. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that there has been radiation leakage from the Kota Nuclear Plant having serious effects on the inhabitants of the adjoining villages;
- (b) if so, whether Government have made any detailed analysis of the radiation and its effects;
- (c) if so, what are the details thereof; and
- (d) what measures have been taken by Government to check the radiation leakage to prevent serious health hazards on the inhabitants of the neighbouring villages?
- THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) -No, Sir.
- (b) and (c) Releases to the environment from Kota or any other nuclear power plant in the country are reguthe limits prescribed by lated by Energy Regulatory Board Atomic (AERB) and complied with by the Such limits operating stations. in line with the guidelines stipulated by international bodies like International Commission Radiological on (ICRP). ftotection Radiation dose due to releases from Kota plant forms only a small percentage of the radiation dose due to the unavoidable natural background radiation.
- (d) Environmental Survey Laboratories (ESL) are set up at all operating nuclear power stations including the Kota plant to monitor samples of water, soil, food, air and various other produce for radioactivity contents on a periodic basis. ESLs start functioning prior to start of nuclear power station operation to establish base

. line data for future comparison. The finding of ESLs are reviewed by AERB. The existing regulatory framework provides for continuous review in safety and environmental aspects relating to nuclear power plants.

345. (Transferred to 26 July, 1991.)

346. (Transferred to 24 July, 1991).

Report of Bureau of Industrial Costand Pricing on Selling Price of Paraxylene

- 347. SHRI CHIMANBHAI MEHTA: Will the PRIME MINISTER be pleased to state:
- (a) whether Bureau of Industrial Cost and Pricing has submitted its report on the fair selling price of indigenous paraxylene;
- (b) if so, what decision has been taken by Government in the matter; and
- (c) what is Government's decision on refixation of the fair selling price of paraxylene produced by IPCL?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) The BICP has not examined the fair selling price of paraxylene produced by all indigenous manufacturers.

(c) There is no price control in the petrochemicals sector, and as such the question of fixing prices does not arise.H

मध्य प्रदेश में भूतपूर्व सैनिकों का पुनर्वास 348. श्री ब्रजीत जोगी: श्रीमती वीणा वर्मा:

क्या रक्षा मंद्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान मध्य प्रदेश में पुनर्वासित किए गए भूतपूर्व सैनिकों अथवा उनके परिवारों की संख्या कितनी है: